

(c) if no improvement has been made in their lot the main problems facing the people of the said Adivasi region and whether Government's attention have ever been drawn to them ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) Plan allocations are made by the Department State-wise and not region-wise. A statement showing the expenditure incurred on the various schemes for the welfare of Scheduled Tribes in the country upto 1971-72 which is in addition to the general schemes is laid on the Table of the Sabha.

(b) and (c). The requisite information has been called for from the State Government and will be laid on the Table of the Sabha when received.

Statement

Name of the Scheme *Anticipated expenditure on the welfare of Scheduled Tribes upto 1971-72. (Rs. in crores)*

Central Sector

1. Post-matric scholarship	12.41
2. Girls Hostels	0.83
3. Pre-examination Training	0.12
4. Tribal Development Blocks	55.91
5. Co-operation	5.47
6. Tribal Research and Training	0.78
7. Other Schemes	13.44
Total	88.96

State Sector

1. Education	38.20
2. Economic Development	42.77
3. Health, Housing and Others	19.35
Total	100.32
Grand Total ;	189.28

High Powered Board for development of Adivasi areas

2800. SHRI AMAR NATH CHAWLA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government have a proposal to appoint a high-powered board for the all-round development of Adivasi areas;

(b) whether a final decision has been taken in this regard, if so, the composition of the Board; and

(c) when the Board is likely to start functioning ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE, (SHRI K. S. RAMASWAMY) : (a) to (c). At present there is no such proposal to appoint a high powered board for the all round development of Adivasi areas.

Subsidy to Small Scale Units for Employing Graduate Engineers and Diploma-holders

2801. SHRI D. P. JADEJA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Government are aware that Punjab Government is giving subsidy to small scale units for employing graduate engineers and diploma-holders; and

(b) if so, whether Central Government have any such scheme with them ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN : (a) Yes, Sir,

(b) The Central Government has decided that under the Programme of Apprenticeship Training small and medium industrial units which agree to employ fresh engineering graduates and diploma-holders will be assisted on the same lines as the Punjab Government Scheme. An engineering graduate will be paid a stipend of Rs. 400/- per month and a diploma-holder Rs. 250/- per month. The expenditure on the

the Central Government and industrial units for one year. After the one-year period the entire expenditure will be born by the industrial units concerned. An amount of Rs. 50.00 lakhs has been earmarked for the purpose in the current year and arrangements are in progress to implement the scheme in cooperation with State Directorates of Industry.

विदेशों में भारतीय ऐतिहासिक महत्व की वस्तुओं की खोज

2802. श्री हुकम चन्द कल्याण : क्या शिक्षा और समाज कल्याण मंत्री यह बताने का हुपा करेंगे कि क्या सरकार का विचार विभिन्न देशों में स्थित भारतीय दूतावासों को यह निदेश देने का है कि वे विभिन्न देशों में बिलरी हुई भारतीय ऐतिहासिक महत्व की खोज करें ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (श्री. एस. नरुल हसन) : जी नहीं। विदेश में भारतीय मिशनरों को ऐसा निर्देश देने का कोई प्रस्ताव सरकार के विचाराधीन नहीं है। तथापि जब कभी किसी मिशन के नोटिस में यह घाता है कि भारतीय पुरावस्तुएं सदेहात्मक परिस्थितियों में विदेश को ले जाई गई है तो मामला केन्द्रीय सरकार को रिपोर्ट किया जाता है।

Procurement of Raw Cotton

2803. SHRI R.V. BADE : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the state Co-operation Marketing Federation of Maharashtra has asked the Central Government for 40 crores of rupees for its working capital to take over the monopoly procurement of raw cotton in the State; and

(b) if so, the reaction of Central Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir.

(b) Does not arise.

Various Types of Imported Fertilizers demanded by Public sector Fertilizer Manufacturers

2804 SHRI MADHURYA HALDAR : Will the Minister of AGRICULTURE be pleased to state :

(a) the requirements of various types of imported fertilizers demanded by the public sector fertilizer manufacturers for their seeding and marketing programmes;

(b) whether the promotion work of Fertilizer Corporation of India in eastern India is threatened because of lack of import of ANP from Europe; and

(c) if so, the steps Government propose to take in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The requirements for seeding programme of various types of imported fertilisers for the year 1972-73 as indicated by the Public sector Manufacturers are given belows :—

Name of the Manufacturer		Total quantity of Fert. required		
1. Fertiliser & Chemicals (Travancore) Ltd.	NPK	18:18:18	25,000	M/T
		24:12:12	25,000	"
		20:20:0	15,000	"
		14:28:14	10,000	"
2. Fertiliser Corp. of India, Ltd.	Urea		1,75,000	"
		ANP	90,000	"
		CAN	70,000	"
		ANP, Sol.	1,60,000	"